

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. **Substitution / Transposition** IA 2852/2021 IA 2565/2021
IA 2849/2021 IA 2843/2021 IA 2851/2021 IA 2845/2021
Inspection of Document IA 1204/2021 IA 1244/2021
IA 1245/2021 IA 2982/2021 IA 2517/2022
In C.P. (IB)/4258(MB)2019

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2022**

NAME OF THE PARTIES:

Reserve Bank of India
V/s
Dewan Housing Finance
Corporation Limited

APPEARANCE :

FOR THE OPERATIONAL CREDITOR : Absent

FOR THE CORPORATE DEBTOR : Absent

Adv. Dr. Manas S Ray, appeared for IA 2849/2021 Respondent No.17 & IA 2982/2021.

Adv. Bhadrish S. Raju, Adv. Dhanesh R. Patel, Adv. Avinash Khanolkar, for Respondent No. 9 & Respondent No.14 in IA 2843/2021.

Adv. Bhadrish S. Raju, Adv. Dhanesh R. Patel, Adv. Avinash Khanolkar for Respondent No. 21 Respondent No. 23 in IA 2849/2021.

Adv. Mr. Amit Agrawal, a/w Mr. Sumit Agrawal, Mr. Sharad Bansal, Mr. Saurabh Pandya, Ms. Radhika Yadav and Mr. Tarun Toprani - Advocates i/b Regstreet Law Advisors and Saurabh Pandya for Respondent no 1 in IA/2845/2021.

Adv. Akhil Nene i/b JSA - For Respondent Nos. 1, 2, 3, 4 and 12 in IA 2852/2021.

IA/1204/2021 - Adv. Prakhar Tandon i/b Adv. Agam H Maloo for applicant.

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Adv. Mr. Kapil Wadhawan. Mr. Pranav Narsaria a/w Ms. Pooja Vasandani I/b of Rashmikant and partners for IA no. 2843 of 21, IA 2849 of 2021, IA 2982 of 2021 for respondent and in IA no. 1244 of 2021 and IA no. 1245 of 2021 for the applicant,

Section: 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **06.10.2022** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

26.09.2022

Sapana

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)